

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 5**  
**46/241(PB)/2020**

**IN THE MATTER OF:**

Ashok Kumar

.... Applicant/petitioner

Vs.

Jiwan Spinners Pvt. Ltd. and Ors.

.... Respondent

**Order under Section 241**

**Order delivered on 25.02.2020**

**Coram:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S.K MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:-**

For the applicant

**ORDER**

None appears for the petitioner. In the interest of justice, hearing is deferred to 13.04.2020.



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

25.02.2020  
Aarti Makker



**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**